

Name of the Corporate Debtor: BIRLA TYRES LIMITED ; Date of Commencement of CIRP: 05-05-2022; List of Creditors as on: 14-03-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	11168958679.19	11	11003239494.19	51.13	93363400.00	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	5737529860.00	5	5719987230.18	26.58		0		Annexure 4
5	Operational creditors (Workmen)	1375	1182188751.43	1146	360903906.47	1.68		0		Annexure 5
6	Operational creditors (Employees)	473	595175367.10	465	399046394.31	1.85		0		Annexure 6
7	Operational creditors (Government Dues)	17	5937327910.00	12	2140150643.82	9.94	3122667693.17	0	55975619.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	425	2772630152.88	415	1896860641.03	8.81		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	121250.00	1	14550.00	0.00		0		Annexure 9
Total		2307	27393931970.6	2055	21520202860.000 004	100.00	3216031093.17	2602645275.1899 996	55975619	